

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 38 of 2018**

**IN THE MATTER OF:**

**P. Dwaraknath Reddy**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present**

**For Appellant: Ms. Chandni Anand, Advocate.**

**ORDER**

**22.07.2019** – Let the Fixed Deposit Receipt be renewed for another period of three months from the date of maturity.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc/